

REGISTRAR COURT. 2

SECTION III-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Civil Appeal No(s). 9582/2011

M/S MAJHOLA DISTILLERY AND CHEMICAL WORKS

Appellant(s)

VERSUS

THE COMMISSIONER OF TRADE TAX/ COMMERCIAL TAX U.P. Respondent(s)

(Only Civil Appeal No. 9590/2011 to be listed in Id. Registrar Court.)

WITH

C.A. No. 9590/2011 (III-A)

(Only Civil Appeal No. 9590/2011 to be listed.)

Date : 19-07-2017 This appeal was called on for hearing today.

For Appellant(s) Mr. Upendra Mishra,Adv.
Mr. Vinay Garg,Adv.

Mr. Ravi Prakash Mehrotra, AOR

Mr. Gopi Chand,Adv.
Mr. Prakash Kumar Singh, AOR

For Respondent(s)

Mr. Gunnam Venkateswara Rao, AOR

UPON hearing the counsel the Court made the following
O R D E R

C.A. No. 9582/2011

File not received.

List again on 1.9.2017.

C.A. No. 9590/2011

The office report indicates that service of notice is complete on the sole respondent but no one has entered appearance on his behalf. Viewed, in that context, the matter shall be processed for listing before the Hon'ble Court, under the rules.

SANJAY PARIHAR
Registrar

MG